

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 59 of 2014 & IA-111 of 2014, Appeal No. 120 of 2014

Dated : 19th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 59 of 2014 & IA 111 of 2014

Madhya Pradesh Power Generating Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra and Mr. Daleep Kumar
Dhayan, Mr. Suraj Singh and Mr. Rajeev
Srivastava for R-2 UPPCL

Mr. G. Umapathy

Appeal No. 120 of 2014

M.P. Power Management Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R-1

Mr. Pradeep Misra and Mr. Daleep Kumar
Dhayan, Mr. Suraj Singh and Mr. Rajeev
Srivastava for R-2 UPPCL

Mr. G. Umapathy

ORDER

Post the matter on 18th December 2014 for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps